

**BHARAT HEAVY PLATES AND
VESSELS LIMITED**

⁴ 653. SHRI N. R. CHOUDHURY: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether it is a fact that the Bharat Heavy Plates and Vessels Ltd., had been booked with orders for Goa and Karba fertilizer plants for fabricating air separation units and heat exchangers;

(b) if so, whether it has its own design unit to meet the requirements of the indentors; and

(c) if the reply to part (b) above be in the affirmative what are the details thereof?

THE MINISTER OF HEAVY INDUSTRY (SHRI T. A. PAD: (a) Bharat Heavy Plate and Vessels Ltd., received an order for the manufacture of heat exchangers from M/s. Toyo Engineering Corporation who are one of the principal contractors for the Goa fertilizer project. The heat exchangers have been manufactured and supplied to the customer. Apart from the heat exchangers, Bharat Heavy Plate and Vessels have not received any other orders from Goa or Korba fertilizer projects.

(b) and (c) Bharat Heavy Plate and Vessels Ltd. have their own design unit to meet the requirements of air and gas separation plants. They have a collaboration agreement with M/s. Air Liquide of France whose know-how forms the basis of Bharat Heavy Plate and Vessels' design. In regard to heat exchangers the company has facilities for the mechanical designs of all types of shell and tube, finned tube and other similar heat exchangers. The company also has facilities for the thermal design of a variety of heat exchangers. Where Bharat Heavy Plate and Vessels are unable to undertake thermal designs, they obtain the assistance of M/s. Engineers India Ltd

**PROMOTION OF GENERAL
MANEKSHAW**

*654. SHRI K. P. SINGH DEO: Will the Minister of DEFENCE be pleased to state:

(a) whether in view of the elevation of General S.H.F.J. Manekshaw to the rank of Field Marshal, any changes in the structure of the Army Command are being contemplated; and

(b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM); (a) No, Sir.

(b) Does not arise.

*655. [Transferred to the 22nd March, 1973].

PRICE OF STEEL

*656. SHRI NIREN GHOSH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Government propose to increase the price of steel by 10 per cent; and

(b) if so, what are the grounds therefor?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM): (a) No, Sir.

(b) Does not arise.

**DIFFICULTIES FACED BY KIRI-
BURU MINES**

*657. SHRI C. P. MAJHI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware of the serious difficulties which are overtaking the NMDC iron mines at Kiriburu mines for want of fresh contract for export of iron-ore to foreign countries;

(b) if so, what steps Government propose to take to overcome the difficulties; and

(c) what is the quantity of iron ore which was exported to foreign countries during the years 1971-72 and 1972-73 from the mines?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM): (a) and (b) The export contract with Japanese for the Kiriburu ore expired on March 31, 1972. However, NMDC had a surplus of about four lakh tonnes of the size of between 40 mm to 150mm. Out of this MMTC obtained an export contract for 2.5 lakh tonnes. There is in addition a quantity of about 0.89 lakh tonnes of the old export size ore 12mm to 200 mm for which it was not possible to find an export market. It is proposed to explore other avenues and methods to find an outlet for this ore.

(c) During the year 1971-72, 10.55 lakh tonnes of Kiriburu ore was exported to Japan. A quantity of about 2.8 lakh tonnes is expected to be exported during the year 1972-73.

CIRCULATION OF ANTI-INDIA POSTERS DURING RECENT BANGLADESH ELECTIONS

♦658. SHRI SITARAM JAIPURIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it has come to the notice of Government that during recent elections in Bangladesh anti-India posters were in circulation in that country by some political parties;

(b) if so, what was the gist of the posters; and

(c) what was the reaction of Bangladesh Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA LAL SINGH): (a) Government are aware of the circulation of some such posters during the recent elections in Bangladesh.

(b) Baseless allegations against India of economic exploitation and political domination of Bangladesh.

(c) The Prime Minister, Sheikh Mujibur Rahman, and senior members of his Government and Party have consistently spoken out against the falseness of the allegations about India

and they have emphasised their belief in Indo-Bangladesh friendship for the mutual interests of both the countries,

BAN ON STRIKES

♦669. SHRI N. G. GORAY: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that the question of wage freeze and prohibition of strikes was discussed at the recent meeting between the Central and States' representatives;

(b) if so, the details of the meeting so held; and

(c) whether it is also a fact that Government have requested the West Bengal Government not to go ahead with their proposed Ordinance to ban strikes?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI K. V. RAGHUNATHA REDDY): (a) and (b) No meeting was held recently between the Central and States' representatives to discuss the question of wages freeze and prohibition of strikes.

(c) The reference is presumably to the proposed Industrial Disputes (West Bengal Amendment) Ordinance. The matter is under examination.

बोकारो इस्पात संयंत्र में लगी पूंजी

*660. श्री सीताराम सिंह : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) बोकारो इस्पात तथा लौह संयंत्र में उत्पादित कच्चे लोहे तथा इस्पात का कितना प्रतिशत सोवियत संघ को दिया जाता है ;

(ख) भारत रूस को कितने वर्ष तक कच्चा लोहा तथा इस्पात देता रहेगा ; और

(ग) सोवियत संघ ने बोकारो इस्पात संयंत्र में कितनी पूंजी लगाई हुई